

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 238
24/241-242/PB/2020
IA(CA)-346/2022

IN THE MATTER OF:

Satish Kumar & Anr.

... **Applicant/Petitioner**

Versus

Shree Ambika Impex Ltd. & Ors.

... **Respondent**

Under Section: 241/242

Order delivered on 14.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Respondent : Adv. Mukesh Sukhija, Adv. Milind Gautam, PCS
Pooja Bhatia

ORDER

Due to paucity of time, the matter is re-notified to 30.11.2023.

Sd/-

(COURT OFFICER)